NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

S.No.

: 397/398

Represented by

Signature

Name (in Capital)

1. P. DVRAPCO Amy Person. Monthoany. 2. R. VIDHYA & HANKAR Counsel For R-1, 3-6 A Shoukuman Counsel For R-1, 3-6

ORDER

Mr. P. Duraiswamy, Petitioner in person present. Counsel for Respondent present. The Petitioner submitted that four weeks' time be granted for reporting the outcome of the mediation. At request, time is enlarged. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk